

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

SUB: SUMMER VACATION 2019 – Summer Vacation permission for 12 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana – **GRANTED.**

ORDER ROC.NO.1163/2019-B.Spl., Dt.29.04.2019.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana are hereby accorded summer vacation permission for twelve (12) days for the year 2019 on the dates mentioned against their names in **Column No.3** and the officers mentioned at **Column No 4** are placed incharge for the said post during the period of availment of summer vacation permission by the respective officers mentioned in **Column No 2.**

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3		4
ADILABAD DISTRICT				
1.	SMT.M.G.PRIYA DARSHINI Prl. District and Sessions Judge, Adilabad		19.05.2019 TO 30.05.2019	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.
2.	DR. T.SRINIVASA RAO I Additional District and Sessions Judge, Adilabad		19.05.2019 TO 30.05.2019	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.
3.	SMT. G.V.N.BHARATHA LAXMI Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.	06.05.2019 TO 17.05.2019		I Additional District and Sessions Judge, Adilabad

HYDERABAD DISTRICT CITY CIVIL COURT				
4.	SMT. C.SUMALATHA Chief Judge, City Civil Court, Hyderabad.		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
5.	SMT. M.R.SUNITHA I Addl. Chief Judge, City Civil Court, Secunderabad		19.05.2019 TO 30.05.2019	XXVII Addl. Chief Judge, City Civil Court, Secunderabad
6.	SMT. KOKA RADHA DEVI III Addl. Chief Judge, City Civil Court, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
7.	CH.V.R.R.VARA PRASAD Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
8.	SMT. S.SREEVANI Judge, Additional Family Court, City Civil Court, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
9.	SMT. G.NEELIMA Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad		23.05.2019 TO 30.05.2019	XXVII Addl. Chief Judge, City Civil Court, Secunderabad
10.	SMT. S.N. SREEDEVI IX Addl. Chief Judge, City Civil Court, Hyderabad.		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
11.	P.CHANDRASEKHARA PRASAD XII Addl. Chief Judge, City Civil Court, Secunderabad		19.05.2019 TO 30.05.2019	XXVII Addl. Chief Judge, City Civil Court, Secunderabad
12.	M.SRINIVASA CHARY XXVII Addl. Chief Judge, City Civil Court, Secunderabad	06.05.2019 TO 17.05.2019		XII Addl. Chief Judge, City Civil Court, Secunderabad
13.	K.PATTABHIRAMA RAO XXIV Addl. Chief Judge, City Civil Court, Hyderabad	06.05.2019 TO 17.05.2019		XXVI Addl. Chief Judge, City Civil Court, Hyderabad
14.	D.CHIRANJEEVULU XXVI Addl. Chief Judge, City Civil Court, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad

**HYDERABAD
METROPOLITAN SESSIONS JUDGES**

15.	N.TUKARAMJI Metropolitan Sessions Judge, Hyderabad,		19.05.2019 TO 30.05.2019	I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad
16.	SMT. SUNEETHA KUNCHALA I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.	06.05.2019 TO 17.05.2019		Metropolitan Sessions Judge, Hyderabad,
17.	D.RAJESH BABU II Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad Hyderabad,	06.05.2019 TO 17.05.2019		Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad
18.	LALSINGH SRINIVASA NAIK Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad		19.05.2019 TO 30.05.2019	II Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad Hyderabad,
19.	R.TIRUPATI IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad.	06.05.2019 TO 17.05.2019		Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad
20.	MOHAMMED NIZAMUDDIN Special Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum-VI Addl. M.S.J., Secunderabad-cum-XX Addl. C.J., City Civil Court, Secunderabad.		19.05.2019 TO 30.05.2019	Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl.C.J., C.C.C., Hyderabad.

21.	Y.SATHYENDRA Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl.C.J., C.C.C., Hyderabad.	06.05.2019 TO 17.05.2019		Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad-cum-IX Addl. M.S.J, Hyderabad.
22.	N.VICTOR IMMANUEL Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXII Addl. C.J., C.C.C., Hyderabad	06.05.2019 TO 17.05.2019		Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad-cum-IX Addl. M.S.J, Hyderabad.
23.	SMT. P.NEERAJA Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad-cum-IX Addl. M.S.J, Hyderabad.		19.05.2019 TO 30.05.2019	Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXII Addl. C.J., C.C.C., Hyderabad
HYDERABAD CITY SMALL CAUSES COURT				
24.	M.V.RAMESH Chief Judge, City Small Causes Court, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
HYDERABAD TRIBUNALS, LABOUR COURTS AND CBI COURTS				
25.	SMT. V.B.NIRMALA GEETHAMBA Chairperson, Industrial Tribunal -I, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad

26.	DR. G.RADHA RANI Chairperson, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
27.	SAMBASIVA RAO NAIDU III Member, Tribunal for Disciplinary Proceedings, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
28.	K.B.NARASIMHULU Presiding Officer, Labour Court-I, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
29.	B.R.MADHUSUDHAN RAO Prl. Special Judge for CBI Cases, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
30.	SURA SRINIVASA REDDY III Addl. Special Judge for CBI Cases, Hyderabad		19.05.2019 TO 30.05.2019	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
KARIMNAGAR DISTRICT				
31.	SMT. G.ANUPAMA CHAKRAVARTHI Prl. District And Sessions Judge, Karimnagar		19.05.2019 TO 30.05.2019	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
32.	DR. SUNNAM SRINIVASA REDDY I Addl. District and Sessions Judge, Karimnagar		19.05.2019 TO 30.05.2019	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
33.	GANNARAPU SUDERSHAN II Addl. District and Sessions Judge, Jagtial, Karimnagar District		19.05.2019 TO 30.05.2019	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
34.	M.KRISHNA MURTHY Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar		19.05.2019 TO 30.05.2019	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.

35.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI. Judge, Family Court- cum-VIII Addl. District and Sessions Judge, Karimnagar.		19.05.2019 TO 30.05.2019	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
36.	SMT PREMA RAJESWARI Special Judge for trial of Cases under STs and STs (POA) Act, 1989- cum-V Addl. District and Sessions Judge, Karimnagar.	06.05.2019 TO 17.05.2019		Special Judge for trial of Anti Corruption Bureau Cases at Karimnagar
37.	M.JOHNSON Special Judge for trial of Anti Corruption Bureau Cases at Karimnagar		19.05.2019 TO 30.05.2019	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
38.	A.JAYA RAJ IX Addl. District and Sessions Judge, Sircilla.	06.05.2019 TO 17.05.2019		Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar
KHAMMAM DISTRICT				
39.	M. LAXMAN Prl. District and Sessions Judge, Khammam		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam
40.	V.BALA BHASKARA RAO I Addl. District and Sessions Judge, Khammam.		19.05.2019 TO 30.05.2019	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge
41.	K.JAMALESWAR RAO Judge, Family Court- cum-VI Addl. District and Sessions Judge, Khammam	06.05.2019 TO 17.05.2019		Prl. District and Sessions Judge, Khammam
42.	MOHD. ABDUL RAFI Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VII Addl. District and Sessions Judge, Khammam.	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Khammam.

43.	SMT. G.BHUVA NESWARI RAJU V Addl. District and Sessions Judge, Kothagudem, Khammam District		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam
MAHABUBNAGAR DISTRICT				
44.	G.V.SUBRAMANIAM Prl. District and Sessions Judge, Mahabubnagar		19.05.2019 TO 30.05.2019	I Addl. District and Sessions Judge, Mahabubnagar
45.	T.RAGHURAM I Addl. District and Sessions Judge, Mahabubnagar	06.05.2019 TO 17.05.2019		Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989- cum-VII Addl. District and Sessions Judge, Mahabubnagar.
46.	K.AJITHA SIMHA RAO Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.		19.05.2019 TO 30.05.2019	I Addl. District and Sessions Judge, Mahabubnagar
47.	P.VASANTH Judge, Family Court- cum-VIII Addl. District and Sessions Judge, Mahabubnagar		19.05.2019 TO 30.05.2019	I Addl. District and Sessions Judge, Mahabubnagar
48.	BOYA SRINIVASULU IX Addl. District and Sessions Judge, Wanaparthy.	06.05.2019 TO 17.05.2019		Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
49.	Y.GOVINDA REDDY III Addl. District and Sessions Judge, Gadwal.	06.05.2019 TO 17.05.2019		Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989- cum-VII Addl. District and Sessions Judge, Mahabubnagar.

MEDAK DISTRICT				
50.	SMT. K.SAI RAMADEVI Prl. District and Sessions Judge, Medak at Sangareddy.		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy
51.	B.PAPI REDDY I Addl. District and Sessions Judge, Medak at Sangareddy.		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy
52.	G.RAJA GOPAL Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy
53.	A.KARNA KUMAR Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy	06.05.2019 TO 17.05.2019		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy
54.	K.BHAVANI PRASAD VI Addl. District and Sessions Judge, Siddipet.	06.05.2019 TO 17.05.2019		VIII Addl. District and Sessions Judge, Medak.
55.	SUGALI NARAYANA VIII Addl. District and Sessions Judge, Medak.		19.05.2019 TO 30.05.2019	VI Addl. District and Sessions Judge, Siddipet.
NALGONDA DISTRICT				
56.	S.SASIDHAR REDDY Prl. District and Sessions Judge, Nalgonda		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda
57.	S.V.V.NATHREDDY I Addl. District and Sessions Judge, Nalgonda.		19.05.2019 TO 30.05.2019	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda

58.	K.KALYAN CHAKRAVARTHY Chairman, LRAT-cum-II Addl. District Judge, Suryapet, Nalgonda District	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Nalgonda.
59.	HUZAIB AHMED KHAN Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VII Addl. District Judge, Nalgonda	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Nalgonda.
60.	M.NAGARAJU Judge, Family Court- cum-VI Addl. District and Sessions Judge, Nalgonda	06.05.2019 TO 17.05.2019		Prl. District and Sessions Judge, Nalgonda
61.	P.MURALI MOHAN REDDY V Addl. District and Sessions Judge, Bhongir.		19.05.2019 TO 30.05.2019	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda
62.	B.S.JAGJEEVAN KUMAR VIII Addl. District and Sessions Judge, Miryalaguda		19.05.2019 TO 30.05.2019	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda
NIZAMABAD DISTRICT				
63.	SMT. P.SREE SUDHA Prl. District and Sessions Judge, Nizamabad.		19.05.2019 TO 30.05.2019	Judge, Family Court -cum- Additional District and Sessions JUDGE , Nizamabad.
64.	B.GAUTHAM PRASAD I Addl. District and Sessions Judge, Nizamabad.		19.05.2019 TO 30.05.2019	Judge, Family Court -cum- Additional District and Sessions JUDGE , Nizamabad.
65.	S.GOVERDAN REDDY Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VIII Addl. District Judge, Nizamabad.		19.05.2019 TO 30.05.2019	Judge, Family Court -cum- Additional District and Sessions JUDGE , Nizamabad.

66.	SMT C.RATNA PADMAVATHI Judge, Family Court – cum- Additional District and Sessions Judge, Nizamabad.	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Nizamabad.
67.	B.SATHAIAH IX Addl. District and Sessions Judge, Kamareddy.	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Nizamabad.
68.	SMT. S.V.P. SURYA CHANDRA KALA VII Addl. District and Sessions Judge, Nizamabad at Bodhan.		19.05.2019 TO 30.05.2019	Judge, Family Court –cum- Additional District and Sessions Judge, Nizamabad.
RANGAREDDY DISTRICT				
69.	SMT. Y.RENUKA Prl. District and Sessions Judge, Rangareddy District.		19.05.2019 TO 30.05.2019	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.
70.	S.NAGARJUNA Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy District		19.05.2019 TO 30.05.2019	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.
71.	V.VENKATA SESHU BABU Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.	06.05.2019 TO 17.05.2019		Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy District
72.	SMT. B.MANJARI Judge, Family Court, Rangareddy District at L.B.Nagar,		19.05.2019 TO 30.05.2019	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.
73.	SMT T.JAYA LAKSHMI Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, L.B.Nagar,		19.05.2019 TO 30.05.2019	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.

74.	SRI K.KUSHA III Additional District and Sessions Judge-cum-III Addl. M.S.J., Rangareddy District.	06.05.2019 TO 17.05.2019		V Additional District and Sessions Judge-cum-V Addl. M.S.J., Rangareddy District
75.	SMT S.PREMAVATHI IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District	06.05.2019 TO 17.05.2019		V Additional District and Sessions Judge-cum-V Addl. M.S.J., Rangareddy District
76.	S.VENKATESWARA PRASAD V Additional District and Sessions Judge-cum-V Addl. M.S.J., Rangareddy District		19.05.2019 TO 30.05.2019	IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District
77.	K.MURALI MOHAN XII Addl. District and Sessions Judge, Vikarabad.		19.05.2019 TO 30.05.2019	III Additional District and Sessions Judge-cum-III Addl. M.S.J., Rangareddy District
78.	SMT. G.BHAVANI CHANDRA XVI Addl. District and Sessions Judge-cum-XVI Addl. M.S.J.-cum-III Addl. Family Court, Malkajgiri.		19.05.2019 TO 30.05.2019	IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District
79.	MS. N.PREMA LATHA VIII Addl. District and Sessions Judge L.B.Nagar, Rangareddy District		19.05.2019 TO 30.05.2019	III Additional District and Sessions Judge-cum-III Addl. M.S.J., Rangareddy District
80.	B.SURESH XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District		19.05.2019 TO 30.05.2019	XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District

81.	K.SUDERSHAN XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District	06.05.2019 TO 17.05.2019		XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District
82.	SMT. P.LAKSHMI SHARADA XV Addl. District and Sessions Judge-cum-XV Addl. M.S.J-cum-II Addl. Family Court, Miyapur at Kukatpally, Rangareddy District		19.05.2019 TO 30.05.2019	XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District
WARANGAL DISTRICT				
83.	K.JAYA KUMAR I Addl. District and Sessions Judge, Warangal.		19.05.2019 TO 30.05.2019	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
84.	D.RAVINDRA SHARMA Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Warangal.
85.	K.PRABHAKARA RAO Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.		19.05.2019 TO 30.05.2019	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal.
86.	SMT K.SAILAJA Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal.	06.05.2019 TO 17.05.2019		Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
87.	PATHLAVATH NARAYANA BABU V Addl. District and Sessions Judge (Fast Track Court), Jangaon. (shifted from Warangal to Jangaon)	06.05.2019 TO 17.05.2019		I Addl. District and Sessions Judge, Warangal.
88.	G. ANIL KIRAN KUMAR VI Addl. District and Sessions Judge, Warangal at Mahabubabad.	06.05.2019 TO 17.05.2019		Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.

A.P.JUDICIAL ACADEMY SECUNDERABAD				
89.	SMT. K.Sujana Director, Telangana State Judicial Academy, Secunderabad		19.05.2019 TO 30.05.2019	Additional Director, Telangana State Judicial Academy, Secunderabad
90.	CH.K.BHUPATHI Additional Director, Telangana State Judicial Academy, Secunderabad.	06.05.2019 TO 17.05.2019		Director, Telangana State Judicial Academy, Secunderabad
91.	B.PRATHIMA Senior Faculty Member - I, Telangana State Judicial Academy, Secunderabad.	06.05.2019 TO 17.05.2019		Senior Faculty Member - II, Telangana State Judicial Academy, Secunderabad.
92.	D.RAMAKANTH Senior Faculty Member - II, Telangana State Judicial Academy, Secunderabad.		19.05.2019 TO 30.05.2019	Senior Faculty Member - I, Telangana State Judicial Academy, Secunderabad

NOTE: 1. The orders are placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the website is valid for availing summer vacation permission.

2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.

3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR GENERAL 29.04.19.
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. **THE DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal
7. The Labour Courts – I, II and III, Hyderabad.
8. The Chairman, Co-operative Tribunal, Hyderabad.
9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Godavarikhani, Karimnagar District and Warangal.

10. The Chairperson, Sales Vat and Tax Appellate Tribunal, Hyderabad.
11. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
12. The Chairperson, Tribunal for Disciplinary Proceedings, Hyderabad
13. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
14. The Chairman, Telangana Wakf Tribunal, Hyderabad.
15. **The Registrar, (IT-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad.**
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information)

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